

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Karpagam Spinners pvt Ltd

MAIN PETITION NUMBER : TCP/225/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/862(CHE)2024

ORDER

Present: Ld. Counsel Shri. V Manivannan for the Applicant / Liquidator.

This application has been filed seeking extension of liquidation timeline for a further period of six months upto 30.09.2024.

Reasons have been stated in Para 14 of the application, interalia that an appeal is pending before Hon'ble NCLAT filed by CoC and one FIR is also registered.

Having gone through the reasons stated in the application, liquidation timeline is extended till 31.07.2024.

IA is **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)